

(ii) Voluntary agencies are being encouraged to take up tree planting and related activities on wastelands and financial assistance is also provided for this purpose.

(iii) The State Governments have been advised to encourage private sector wood-based industry to develop linkages with farmers having wastelands for raising the raw-material requirements of the industry. For industrial plantations, the National Bank for Agriculture and Rural Development extends refinance support upto 70 per cent of the bank loan so that credit support is available from the commercial banks to the corporate sector at a preferential rate of interest of 12.5 per cent.

रेलवे के अनधिकृत माल भेजने और छुड़ाने वाले एजेंटों को समाप्त करना

3517. श्री विश्वास राव रामराव पाटिल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ संसद सदस्यों ने सरकार को कुछ ठोस सुझाव दिये हैं जिनसे एक सुझाव यह भी शामिल है कि देश में कार्यरत, रेलवे में माल भेजने और छुड़ाने वाले अनधिकृत एजेंटों को समाप्त किया जाये क्योंकि इसके परिणामस्वरूप राजकोष को आयकर के रूप में करोड़ों रुपये की हानि हो रही है ;

(ख) यदि हाँ, तो इन सुझावों का ब्योरा क्या है ; और

(ग) इस संबंध में सरकार की प्रतिक्रिया क्या है ?

वित्त मंत्रालय में राजस्व विभाग में राज्य मंत्री (श्री अजित पांजा) : (क) जी, हाँ।

(ख) यह सुझाव मुख्य-मुख्य रेलवे स्टेशनों पर शोध नष्ट होने वाली वस्तुओं सहित पार्सल तथा असबाब की बूकिंग के

लिये निविदायें आमंत्रित करके अप्रेशन अभिकर्तियों की नियुक्ति किये जाने के बारे में है।

(ग) रेलवे प्रशासन स्टेशनों पर पार्सलों तथा असबाब की बूकिंग करने के लिये किसी भी व्यक्ति को परेषकों को और से कोई एकमात्र अधिकार नहीं दे सकता है।

Evasion of Income-tax by LPG dealers in Delhi New Delhi

3518. DR. RATNAKAR PANDEY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that most of the LPG dealers in Delhi, especially M/s. Karnal Gas Service, Singhalpura, Associated Gas Agency, Sagar Gas Enterprises, Kirti Gas Service, Atul Gas Service, Anantji Gas Service have been evading the payment of a large sum towards income-tax with the collusion of Income Tax Officials;

(b) if so, what are the details of the raids conducted in the recent past against the LPG dealers in Delhi/New Delhi and how much unaccounted money/jewellery, has been recovered from them; and

(c) if no raid has been conducted, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) It has been reported by the concerned Chief Commissioner of Income-tax that no case of tax evasion by LPG dealers in Delhi specially M/s. Karnal Gas Service, Singhalpura, Associated Gas Agency, Sagar Gas Enterprises, Kirti Gas Service, Atul Gas Service and Anantji Gas Service have come to notice so far.

(b) A search was conducted in December, 1988 in the case of Shri Satish Bhatnagar, Prop, Ruchika Agencies, LPG dealer of Laxmi Bai Nagar, New Delhi. Shri Bhatnagar surrendered unaccounted in-